

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3028

ANSWERED ON:16.03.2010

PROCUREMENT OF WEAPONS

Ananth Kumar Shri ;Chaudhary Shri Jayant;Chowdhury Shri Adhir Ranjan;Premajibhai Dr. Solanki Kiritbhai;Rathwa Shri Ramsinhbhai Patalbhai;Satpathy Shri Tathagata;Siricilla Shri Rajaiah

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government has permitted the State Governments to independently procure and import sophisticated weapons including MP-5, AK-47, sniper rifles etc. for modernization of State Police Forces;

(b) if so, the details thereof and the reasons therefor;

(c) the details of the States which have procured/imported such weapons during each of the last three years, State-wise; and

(d) the total funds allocated/released by the Union Government in this regard during the said period?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): Yes Madam.The Union Government has permitted the State Governments to procure sophisticated weapons like MP-5, AK-47 Rifles, Carbines, Glock Pistols, Sniper Rifles, Under Barrel Grenade Launchers as well as Sub Machine Guns and Assault Rifles from abroad and Ordnance Factory Board.

(c) & (d): It is not in public interest to disclose the details of the weapons procured/imported during each of the last three years.

The total funds released under the Scheme for Modernisation and for import of weapons including Ordnance Factory Board during the three financial years 2007-08, 2008-09 and 2009-10 for supply of weapons to State is as under :-

(Rs. in crore)

Year Funds released

2007-08 88.01

2008-09 72.78

2009-10 69.59